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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Contempt Application No. 1 /425/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company:

Sanjivbhai Kiritbhai Patel & Ors.

V/s.

Biocare Remedies Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 425 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PRATIK THAKKAR	ADVOCATE	Respondent	P Thakkar
2.	KIRAN SHAH	C.A.	Petitioners	Kiran Shah

ORDER

Learned FCA Mr. Kiran Shah present for Applicant. Learned Advocate Mr. Pratik Thakkar present for Respondents.

Reply filed by Respondent no. 2 in the Registry on 29.09.2017.

List the matter on 15.11.2017 for hearing before admission along with IA 250/2017 in TP no. 58/2016 and for entrustment of the matter to some other Hon'ble Member (Judicial) or some other Hon'ble Bench.

9.10.17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of October, 2017.